

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

C.P. (IB)/2054(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **28.06.2024**

NAME OF THE PARTIES : **Sujata Shekhar Shah And Ors**

Vs

Mirador Construction Private Limited

For FC : Adv. Umang Thakar i/b Desai & Diwanji

For CD : Adv. Mahlaqa Ladiwala

Section 7 of IBC

ORDER

Counsel for FC requests for time as a last chance to file the IA. Allowed, as a last chance. Counsel for CD requests for time for filing reply to the IA being filed by FC. Let the pleadings be completed in 10 days. **List on 18.07.2024 for final hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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